NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 935/(MAH)/2017

CORAM:

Present: SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Eicher Goodearth Pvt. Ltd. & 3 Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

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<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE

ORDER

C.S.P. No. 935/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.

2. The matter is to be taken up on 15.12.2017.

3. Hence the matter is posted to **15.12.2017**. –

08.12.2017 _{Aah}

BHASKARA PANTULA MOHAN Member (Judicial)

Sd/-